



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05th November, 2022

NOTICE

Please take notice that the following matters listed on 07.11.2022 in the Court-III will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 37 of 2020 (PH)	Metro Mining Pvt. Ltd. & Anr. Vs. Registrar of Companies, Mumbai	Anand Dilip Landge	
2.	Comp. App. (AT) No. 04 of 2021 (PH)	Shetal Devang Gor & Ors. Vs. Gujarat Cine Enterprises Pvt. Ltd. & Ors.	Aastha Mehta	Bhavesh Chokshi Karan Valecha-R1- R8
3.	Comp. App. (AT) (Ins) No. 284 of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors. With	Bharat Sood	Sreenita Ghosh Sanchari Chakroborty-R20 Saikat Sarkar-R21

	(PH)			Kumarjit Banerjee-CoC
4.	Comp. App. (AT) (Ins) No. 285 of 2020 (PH)	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee-CoC

By order of Hon'ble Chairperson

-Sd/-

Registrar